

Arising out
of Cr. 197/84

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CAT / / /

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

Case No. 26
O. A. / T. A. No. 26
1989

Abdul Gaffar Khan

Applicant (s)

Versus

Union of India & others

Respondent (s)

Sr. No.	Date	Order with Signature
1	30.10.89	<p>After due notice in support of the Contempt petition and one copy of Contempt petition shall be filed before one week as foreshadowed by the Mr. Ashok Mahanty, on behalf of Mr. J. Patowark, learned Counsel for the applicant.</p> <p><i>Vice-Chairman</i> Vice-Chairman Member (J)</p>
2	28-3-90	<p>Mr. H. M. Dhal, on behalf of the applicant submits that the Contempt Petition is not pressed. It is rejected as not pressed.</p> <p><i>Vice-Chairman</i> Vice-Chairman Member (Judicial)</p>